

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 5
(IB)-448/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Prabhatam Advertising Pvt. Ltd.	...	Applicant
Vs		
Panoptes India Pvt. Ltd.	...	Respondent

Order delivered on 07.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :
For the Respondent :

ORDER

Learned counsel for the applicant seeks time to bring on record,
the proof of service of Section 8 notice on Corporate Debtor.
Adjourned to 27.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali